## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL No. 78 OF 2018 & IA NOS. 358 OF 2018 & 864 OF 2018

Dated: <u>12<sup>TH</sup> JULY, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr.S.D. Dubey, Technical Member

In the matter of:

M/s Green Infra Wind Power Generation Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission &Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishrov Mukherjee

Mr. Catherine Ayallore

Counsel for the Respondent (s) : Ms. Parichita Chowdhury

Mr. Ashwin Ramanathan for Mr. Anand K. Ganesan for R-1

Mr. Sriranga S.

Mr. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pratiksha Mishra for R.2 to 4 & R.6

Mr. Shahbaz Hussain Mr. Fahad Khan for R-5

## <u>ORDER</u>

## IA No. 864 of 2018 (Appli. for Condonation of Delay in filing the Reply)

The instant application being IA No.864 of 2018 filed by learned counsel appearing for the Respondent No.2 seeking condonation of delay in filing the reply. Learned counsel appearing for the Respondent No.2 submitted that the delay of 34 days in filing the Reply has been explained satisfactorily and sufficient cause has been shown in the application. The same may kindly be accepted and delay in filing the reply may kindly be condoned in the interest of justice and equity.

Submission made by the learned counsel appearing for the Respondent No.2 , as stated above, is placed on record.

In the light of the submission made by the learned counsel appearing for the Respondent No.2 and after careful perusal of the application explaining the delay in filing the reply, we find it satisfactory as sufficient cause has been made out. The same is accepted and the delay in filing the reply is condoned. The IA is allowed.

Rejoinder, if any, may be filed by the learned counsel appearing for the Appellant by 30.07.2018 after duly serving copy on the other side.

## Appeal No. 78 of 2018 & IA No.358of 2018

List the matter for hearing on <u>02.08.2018.</u> In the meantime, interim order will continue till 05.08.2018.

(S.D. Dubey)
Technical Member
bn/pr

(Justice N.K. Patil) Judicial Member